

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

In O.A. No. 483/2024


Subject: Suo Motu matter In re: News item appearing in Punjab Kesri dated 12.04.2024 titled "शहर के नल उगल रहे मटमैला पानी, गन्दा पानी पीने को मजबूर लोग, बीमारियों को मिल रही दावत".

INDEX

Sr. No.	Particulars	Dated	Page Nos.
1.	Status Report by way of Affidavit	27.04.2024	1-5
2.	Annexure R/1 (Letter)	13.09.2023	6
3.	Annexure R/2 (Letter)	31.01.2024	7
4.	Annexure R/3 (Letter)	31.01.2024	8
5.	Annexure R/4 (Tender Notice)	27.02.2024	9-10
6.	Annexure R/5 (Letter)	15.04.2024	11-12
7.	Annexure R/6 (Letter)	15.04.2024	13-14
8.	Annexure R/7 (Letter)	15.04.2024	15-16
9.	Annexure R/8 (Test Report)	26.04.2024	17
10.	Annexure R/9 (Letter)	26.04.2024	18
	VERNACULAR COPIES		
11.	Annexure R/1 (Letter)	13.09.2023	19
12.	Annexure R/2 (Letter)	31.01.2024	20
13.	Annexure R/3 (Letter)	31.01.2024	21
14.	Annexure R/4 (Tender Notice)	27.02.2024	22-23
15.	Annexure R/5 (Letter)	15.04.2024	24
16.	Annexure R/6 (Letter)	15.04.2024	25-26
17.	Annexure R/7 (Letter)	15.04.2024	27
18.	Annexure R/9 (Letter)	26.04.2024	28
19.	Power of Attorney	24.04.2024	29

Place : Chandigarh

Date : 27.04.2024


Malwinder Singh Jaggi, IAS
 Chief Executive Officer
 Punjab Water Supply and Sewerage Board, Punjab

Chief Executive Officer,
 Punjab W/S & Sew. Board,
 Chandigarh

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

In O.A. No. 483/2024

Subject: Suo Motu matter In re: News item appearing in Punjab Kesri dated 12.04.2024 titled "शहर के नल उगल रहे मटमैला पानी, गन्दा पानी पीने को मजबूर लोग, बीमारियों को मिल रही दावत".

Status Report by way of affidavit of Sh. Malwinder Singh Jaggi, IAS, Chief Executive Officer, Punjab Water Supply and Sewerage Board, Plot No. 1-B, Madhya Marg, Sector 27, Chandigarh.

RESPECTULLY SHOWETH

I, the above named deponent, do hereby solemnly affirm and sincerely state as under:

1. That the present OA has been registered by this Hon'ble Tribunal by taking *suo motu* cognizance of the News item published in Punjab Kesari Newspaper dated 12.04.2024 titled, "*Shahar ke nal ugal rahe matmaila paani, ganda paani peene ko mazboor log, bimariyon ko mil rahi dawat.*"
2. That in the said news article, it has been stated that dirty water is being supplied to the public in many areas of the city i.e. taps installed at main Handyaya Market and the people are facing the problem of dusty water. On filling water, a layer of dust is seen on the surface of the containers, etc.
3. That it is respectfully submitted that the source of water supply to the area is Tubewell water which is supplied to the public after chlorination i.e. a disinfection process to keep the water clean. The underground water supply system comprises of AC pipes and MS pipelines which were laid about 70 years ago and have outlived their lives. There are

reports that the interior layer of MS pipelines had corroded due to which, at times, rusty water reaches the end users.

4. That the Answering Respondent, Punjab Water Supply and Sewerage Board, is an executing agency and as per the powers and functions of the Board under Section 18 of the Punjab Water Supply and Sewerage Board Act, 1976, it is the function of the Answering Respondent to execute the drinking water supply or sewerage facility scheme in the areas of local authorities to which such scheme relates.
5. That the matter regarding need for replacement of pipelines was brought to the notice of Municipal Council, Barnala, and the Municipal Council, vide letter dated 13.09.2023, requested the Answering Respondent to prepare an estimate for replacement of water supply pipelines in Ward No.15 to which the problem relates. A copy of letter dated 13.09.2023 is annexed as **Annexure R/1**. Accordingly, an estimate amounting to Rs.337.59 lakhs was prepared and approved by the Competent Authority of the Answering Respondent. A copy of letter dated 31.01.2024 of the Engineer-in-Chief-cum-Technical Advisor, Punjab Water Supply and Sewerage Board, in this regard is annexed as **Annexure R/2**. The estimate was sent to the Municipal Council, Barnala, vide letter dated 31.01.2024 for according Administrative Approval and deposit the requisite funds with the Answering Respondent. A copy of letter dated 31.01.2024 is annexed as **Annexure R/3**. The Municipal Council, Barnala, has accorded the Administrative Approval and in compliance has deposited the funds with the Answering Respondent on 01.03.2024. It is worth mentioning that the Answering Respondent had already submitted a Rough Cost Estimate amounting to Rs.396.21 lakhs on 10.08.2023 i.e. prior to the receipt of request from the Municipal Council,

Barnala. In the meanwhile, the Answering Respondent had prepared the detailed Notice Inviting Tender which was approved by the competent authority and the tender notice inviting bids was published on 27.02.2024, which were to be opened on 21.03.2024. A copy of the Tender Notice dated 27.02.2024 is annexed as **Annexure R/4.** Before the bids could be opened, Model Code of Conduct for the Parliamentary Elections was enforced by the Election Commission of India on 16.03.2024. However, keeping in view the seriousness of the problem, the matter was taken up with the Executive Officer, Municipal Council, Barnala, vide letter dated 15.04.2024 to get approval from the competent authority in the Election Commission for opening the bids and allotment of work. during the MCC period. A copy of letter dated 15.04.2024 is annexed as **Annexure R/5.** The matter was also taken up with the Deputy Commissioner, Barnala, vide letter dated 15.04.2024, a copy whereof is annexed as **Annexure R/6.** The Deputy Commissioner, Barnala has further taken up the matter with the Secretary, Government of Punjab, Department of Local Government, as per the instructions of the Election Commission of India, vide letter dated 15.04.2024, with a request to take up the matter with the Screening Committee for permission to process the tenders during the model code of conduct so that clean drinking water could provided to the general public of the affected area. The matter is to be taken up shortly at the level of competent authority. A copy of letter dated 15.04.2024 is annexed as **Annexure R/7.**

6. That as soon as the permission of the Election Commission is received, the tenders shall be processed on priority and work will be completed in the scheduled period of five months from allotment of the work.

7. That in the meanwhile, while the tender process is being finalized, the Answering Respondent on receipt of any complaint, gets the pipeline checked by the field staff on priority basis and in case any damage like cracking or puncture, etc is detected, the same is replaced immediately. However, it is reiterated that the entire pipeline has already outlived its life and needs replacement.
8. That whenever a complaint is received regarding the muddy/dirty water being received by the end users, symptomatic treatment is provided. Recently, on 26.04.2024, ten samples were taken at random at different locations in the problem area and tested at site for residual chlorine (in PPM) and TDS (Mg/Litre). All the samples passed the tests and the residual chlorine and TDS were found to be within the permissible limits. A copy of the Test Report dated 26.04.2024 is annexed as **Annexure R/8**.
9. That the Answering Respondent has also taken a few samples of water from five different locations on 26.04.2024 and submitted the same to the Government Laboratory of the Water Supply and Sanitation Department for conducting physical, chemical and bacteriological tests. The same could not be placed on record as the laboratory requires three working days to process the samples. The Answering Respondent seeks leave of this Hon`ble Tribunal to place the test reports on record after receipt thereof from the concerned laboratory. A copy of letter dated 26.04.2024 regarding submission of the samples to the Water Supply and Sanitation Department for testing is annexed as **Annexure R/9**.

10. That it is further assured to this Hon'ble Tribunal that all possible efforts will be made to provide clean drinking water to the general public and also to implement and abide by all the orders/directions issued by this Hon'ble Tribunal in letter and spirit.

11. That the status report by way of affidavit of the deponent is hereby submitted for the kind perusal and consideration of this Hon'ble Tribunal.

Chandigarh

Date : 27.04.2024

(DEPONENT)

Malwinder Singh Jaggi, IAS

Chief Executive Officer

Punjab Water Supply and Sewerage Board, Punjab

Chief Executive Officer,
Punjab W/S & Sew. Board,
Chandigarh

Verification:

Verified that the contents of the above reply by way of affidavit are true to my knowledge and belief, based on the official record. No part of it is false and nothing material has been concealed therein.

Chandigarh

Date : 27.04.2024

(DEPONENT)

Malwinder Singh Jaggi, IAS

Chief Executive Officer

Punjab Water Supply and Sewerage Board, Punjab

Chief Executive Officer,
Punjab W/S & Sew. Board,
Chandigarh

Annexure R/1

Office of Municipal council, Barnala (Barnala)

No.470/E-3

Dated : 13.09.2023

To,

The Sub Divisional Engineer,
Punjab Water Supply and Sewerage Board,
Barnala.

Subject: Regarding replacement of Water Supply pipeline.

Reference: This office receipt No.1681 dated 12.09.2023.

On the subject cited above, it is requested that an application has been received in this office from Smt. Saroj Rani, Municipal Councillor, Ward No.15, stating that the quality of drinking water being received in Gurudwara Gali, Ward No.15 is extremely poor due to which the residents of the ward have to face lot of problems. It is, therefore, requested that an estimate regarding replacement of the drinking water supply pipeline may be prepared by your department and submitted to this office so that the drinking water pipeline could be replaced at an early date.

DA/- Copy of application.

Sd/-

Executive Officer,

Municipal Council, Barnala

** TRUE TRANSLATION **


ADVOCATE

ANNEXURE R- 2

Punjab Water Supply and Sewerage Board,
Plot No.1B, Sector 27-A, Chandigarh

From

Engineer-in-Chief-cum-Technical Adviser.

To

Chief Engineer (East),
Punjab Water Supply and Sewerage Board,
Patiala.

No.PWSSB-2024/G-3/1775 Date: 31.01.2024

Subject: Estimate for Replacement of Water Supply line in
Ward No.15, Barnala, District Barnala.

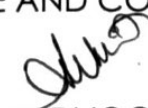
App. Cost Rs.337.59 lakh.

Reference:- Your office letter No.74 ate 08.01.2024.

The estimate of the subject noted work received from you vide letter under reference has been approved vide technical note for the cost of Rs.337.59 lakh in the meeting of Estimate/DPR Approval Committee held at this office. Please comply with each and every point of the technical note enclosed with the said estimate in true letter and spirit.

Sd/-
Executive Engineer (D-3)
for Engineer-in-Chief-cum-Technical Adviser

CERTIFIED TO BE TRUE AND CORRECT TRANSLATED COPY


ADVOCATE

ANNEXURE R-3

OFFICE OF THE PUNJAB WATER SUPPLY AND SEWERAGE BOARD,
BARNALA

To

Executive Officer,
Municipal Council, Barnala.

No.228 dated: 31.01.2014

Subject: Estimate for replacement of Water Supply in Ward
No.15, Barnala, District Barnala.

Reference: Head office letter No.PWSSB-2024/D-3/1775 dated
31.01.2024.

On the subject noted above and letter under reference, you are informed that the estimate of the subject noted work has been approved amounting to Rs.337.59 lakhs in the meeting of Estimate/DPR Approval committee held at Head office. Due funds made against the said estimate be deposited at this office soon, so that the tender process can be implemented.

Sd/-
02.02.2024

Sd/-
Executive Engineer,
Punjab Water and Sewerage Board,
Barnala

CERTIFIED TO BE TRUE AND CORRECT TRANSLATED COPY


ADVOCATE

ANNEXURE R-4

EXECUTIVE ENGINEER
PUNJAB WATER SUPPLY & SEWERAGE DIVISION, BARNALA
(Pakka College Road, Gobind Colony, Barnala, Punjab
148101)

To

Joint Deputy Director,
Incharge Public Relations Unit,
Directorate of Local Government,
Municipal Bhawan, Plot No.3, Sector 35-A.
Chandigarh

No.348 Dated: 27.02.2024

Subject: Regarding approval of Publication of Tender
Notice No.08 dated 27.02.2024.

You are requested by sending a copy of the e-tender notice enclosed with this letter that the above said tender notice be sent to the Directorate, Information and Public Relations Department, Punjab for publication in English newspaper (Hindustan Times) (New Delhi Edition), (The Hindu) (Punjab Edition) and Punjabi Newspaper (Jagbani) (Punjab Edition) at the rate of minimum DAVP in minimum space.

Name of Head of Department	Mr. Rahul Kaushal, Executive Engineer
Mobile number	97800-16670
Office address	Pukka College Road, near Old Bus Stan, Barnala.
Email ID	eepwssdbnl@gmail.com

Sd/-
Executive Engineer
Punjab W/S and Sewerage Board,
Barnala
27.02.2024

CERTIFIED TO BE TRUE AND CORRECT TRANSLATED COPY



ANNEXURE R-4**TENDER NOTICE FOR VARIOUS WORKS
GOVERNMENT OF PUNJAB**

Tender Notice Reference No.08 dated 27.02.2024

The Department of Punjab Water Supply & Sewerage Board
invites online bids for the following:-

Sr. No.	Item	Quantity	Closing date and time	Opening date and time
1	Prov. Tap connections to consumers, Extension and Augmentation of Water Supply system at Ahmedgarh, District Malerkotla for Distribution Network and Installation of Tubewell under AMRUT 2.0 Scheme, Part-1, Phase-1	1	13.03.2024 at 05:00 PM	14.03.2024 at 11:00 AM
2	Providing, Replacement Water Supply Lines, House Connections and all other works Contingent thereto at Ward No.15 at Barnala, District Barnala.	1	20.03.2024 at 05:00 PM	21.03.2024 at 11:00 AM

Important dates are as under:

For details log onto

www.eproc.punjab.gov.in

Sd/-
Executive Engineer,
Pb. W/S & Sew. Divn. Barnala
27.02.2024

TRUE COPY


ADVOCATE

ANNEXURE R-5

OFFICE OF THE PUNJAB W/S & SEW. DIVN. BARNALA

To

The Executive Officer,
Municipal Council, Barnala.

No.616 dated 15.04.2024

Subject: Regarding drinking water and sewage problem in
Ward No.15.

Reference:- Your office letter No.610 dated 09.04.2024.

On the subject noted above, it is reported that the existing water supply and sewage pipelines in Ward No.15, Barnala are very old. Complaints of dirty water in this area have been received at this office for a long time. Thereafter, the Municipal Council, Barnala wrote to this department for replacing water and sewage pipes of Ward No. 15, as the existing pipes are old and often cracked. The problem of dirty water often occurs in this area. On perusing the record, it has been noticed that people have to face trouble due to dirty water at least 25 times in the last 9 months. Due to the problem of dirty water, there is apprehension of spreading diseases based on dirty water in the area. In order to remove this apprehension, vide Notice No.08 dated 27.02.2024, a tender was floated "Providing replacement water supply lines, house connections and all other works contingent thereto at Ward

No.15 at Barnala, District Barnala". Its date of opening was 21.03.2024. But due to model code of conduct, this tender process could not be done. As far as the replacement of sewerage lines is concerned, an estimate of the cost of about Rs.160.00 lakh for this purpose has been sent to the competent authority for technical approval. Further proceeding can be initiated after getting technical approval of this estimate.

So to process, allot and start work on the tender floated for immediate replacement of water pipes keeping in view the public demand/health, it is recommended to get approval from the competent authority by sending the case 'through proper channel'. This is for your information and further necessary proceeding.

Encl: Copies of complaint register and photocopies of tender notice.

Sd/-
Executive Engineer,
Punjab W/S & Sewerage Division,
Barnala
15.04.2024

CERTIFIED TO BE TRUE AND CORRECT TRANSLATED COPY


ADVOCATE

ANNEXURE R-6

OFFICE OF THE NAGAR COUNCIL, BARNALA (BARNALA)

No.838/D-2

Dated: 15.04.2024

To

Deputy Commissioner,
Barnala.Subject: Regarding drinking water and sewage problem in
Ward No.15.Reference:- Your office letter No.2311/LFA dated 09.04.2024
and in respect of Executive Engineer, Punjab Water
Supply Sewerage Board, Barnala.

Sir,

On the subject noted above and letter under reference, it is submitted that vide this office letter No.610 dated 09.04.2024, a report was sought from the Executive Engineer, Punjab Water Supply and Sewerage Board, Barnala regarding the said subject and the letter under reference. Executive Engineer, Punjab Water Supply and Sewerage Board Barnala vide his letter No.616 dated 15.04.2024 has submitted a report to the undersigned regarding the said subject that:-

"The existing water supply and sewage pipelines in Ward No.15, Barnala are very old. Complaints of dirty water in this area have been received at this office for a long time. Thereafter, the Municipal Council, Barnala wrote to this department for replacing water and sewage pipes of Ward No. 15, as the existing pipes are old and often cracked. The problem of dirty water often occurs in this

area. On perusing the record, it has been noticed that people have to face trouble due to dirty water at least 25 times in the last 9 months. Due to the problem of dirty water, there is apprehension of spreading diseases based on dirty water in the area. In order to remove this apprehension, vide Notice No.08 dated 27.02.2024, a tender was floated "Providing replacement water supply lines, house connections and all other works contingent thereto at Ward No.15 at Barnala, District Barnala". But due to model code of conduct, this tender process could not be done. As far as the replacement of sewerage lines is concerned, an estimate of the cost of about Rs.160.00 lakh for this purpose has been sent to the competent authority for technical approval. Further proceeding can be initiated after getting technical approval of this estimate" (report is enclosed herewith).

So to process, allot and start work on the tender floated by Sewerage Board, Barnala for immediate replacement of water pipes keeping in mind the report of Executive Engineer, Punjab Water Supply and Sewerage Board and public demand/health, keeping in view the election process, recommending to get approval from the Election Commission in this regard, the report is submitted to you for further action.

Sd/-
Executive Officer,
Municipal Council, Barnala

CERTIFIED TO BE TRUE AND CORRECT TRANSLATED COPY


ADVOCATE

ANNEXURE R- 7

OFFICE OF THE DEPUTY COMMISSIONER, BARNALA

To

Secretary, Government of Punjab,
Local Government Department, Chandigarh
No.2216/LFA dated 15.04.2024

Subject:- Regarding the drinking water and sewage problem
in Ward No.15.

On the subject noted above, it is submitted that enquiry on application of Saroj Rani, Municipal Councilor, Ward No.15, Barnala was conducted by the Executive Engineer, Punjab W/S and Sewerage Board, Barnala and the Executive Officer, Municipal Council, Barnala and according to their reports, the existing water supply and sewerage pipe lines in of Ward No.15, Barnala are quite old. Complaints of dirty water in this area are being received by their office for a long time. Thereafter, the Executive Officer, Municipal Council, Barnala wrote to concerned department for replacing water and sewage pipes of Ward No. 15, as the existing pipes are old and often cracked. The problem of dirty water often occurs in this area. On perusing the record, it has been noticed that people have to face trouble due to dirty water at least 25 times in the last 9 months. Due to the problem of dirty water, there is apprehension of spreading diseases based on dirty water in the area. In order to remove this apprehension, vide Notice No.08 dated 27.02.2024, a tender was floated

"Providing replacement water supply lines, house connections and all other works contingent thereto at Ward No.15 at Barnala, District Barnala". But due to model code of conduct, this tender process could not be done. As far as the replacement of sewerage lines is concerned, an estimate of the cost of about Rs.160.00 lakh for this purpose has been sent to the competent authority for technical approval. Further proceeding can be initiated after getting technical approval of this estimate.

Therefore, according to the instructions of the Election Commission, approval should be taken from the "screening committee" for placing the above tender during the Model Code of Conduct, so that clean drinking water can be provided to the general public.

Sd/-
Deputy Commissioner,
Barnala

Endst. No.2216-17/LFA dated 15.04.2024

A copy of above is forwarded to the Director, Local Government, Government of Punjab, Chandigarh for information and necessary action.

Sd/-
Deputy Commissioner,
Barnala

CERTIFIED TO BE TRUE AND CORRECT TRANSLATED COPY



ADVOCATE

Water Sample Test Report

Area:- Ward no.15, Barnala, Punjab

Sr no.	Date	Address	Parameter Check at site		Result	Remarks If any
			Residual Chlorine (In PPM)	TDS (In mg/ltr)		
1	26.04.2024	Old Exchange Gali, barnala, Punjab 148101	0.2	430	pass	
2	26.04.2024	Pharwahi Bazar Road, barnala, Punjab 148101	0.2	470	pass	
3	26.04.2024	40 feet Street, near Geeta Bhawan, barnala, Punjab 148101	0.3	457	pass	
4	26.04.2024	B-2/580, Pharwahi Bazar Road, barnala, Punjab 148101	0.1	468	pass	
5	26.04.2024	Sadar bazar, near Hemraj doctor, barnala, Punjab 148101	0.2	480	pass	
6	26.04.2024	Handiaya Bazar Road, barnala, Punjab 148101	0.3	432	pass	
7	26.04.2024	Handiaya Bazar Road, barnala, Punjab 148101	0.2	438	pass	
8	26.04.2024	Shastri Market Street, barnala, Punjab 148101	0.1	465	pass	
9	26.04.2024	Shastri Market Street, barnala, Punjab 148101	0.2	445	pass	
10	26.04.2024	Backside PNB Bank (Main, Handiaya Bazar Road, barnala, Punjab 148101	0.2	475	pass	



Chemist

M/s Girdhari Lal Aggarwal

Contractors Pvt. Ltd.

Panchkula




Sub Divisional Engineer

Pb. W/s & Sewerage Suv Divn.

Barnala.



TRUE COPY



ADVOCATE

Annexure R/9

Punjab Water Supply and Sewerage Sub Division, Barnala

From Phone No.01679-230200, E-mail : sdepwssbarnala@gmail.com

The Sub Divisional Engineer

To

The Sub Divisional Engineer,
Department of Water Supply and Sanitation Sub Division No.1,
Barnala.

No.490

Dated : 26.04.2024.

Subject: Regarding Testing of 5 Nos. samples of water of Ward No.15.

On the subject cited above, it is submitted that 5 No. samples of the areas mentioned below of the subject Ward are submitted to your office for testing in the laboratory of your office. It is requested that the requisite fee may be got deposited and Sample Testing Report may kindly be given:

Sl.No.	Date	Address
1	26.04.2024	Old Exchange Gali, Barnala, Punjab-148101
2	26.04.2024	Pharwahi Bazar Road, Barnala, Punjab-148101
3	26.04.2024	Sadar Bazar, Near Hem Raj Doctor, Barnala, Punjab-148101
4	26.04.2024	Handiaya Bazar Road, Barnala, Punjab-148101
5	26.04.2024	Shashtri Market Street, Barnala, Punjab-148101

Sd/- 26.04.2024
Sub Divisional Officer,
Punjab Water Supply and Sewerage Board,
Barnala.

** TRUE TRANSLATION **


ADVOCATE

ਦਫਤਰ ਨਗਰ ਕੌਂਸਲ ਬਰਨਾਲਾ (ਬਰਨਾਲਾ)

੨ 470 | ੬.੨

ਮਿਤੀ 13/09/2023

ਸੇਵਾ ਵਿਖੇ

ਉਪ ਮੰਡਲ ਇੰਜੀਨੀਅਰ,
ਪੰਜਾਬ ਵ/ਸ ਤੇ ਸੀਵਰੇਜ ਬੋਰਡ,
ਬਰਨਾਲਾ।

ਵਿਸ਼ਾ- ਪਾਣੀ ਦੀ ਪਾਈਪ ਦੀ ਬਦਲੀ ਕਰਨ ਸਬੰਧੀ।

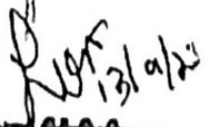
ਹਵਾਲਾ- ਇਸ ਦਫਤਰ ਦੇ ਰਸੀਟ ਨੰ. 1681 ਮਿਤੀ 12.09.2023 ਸਬੰਧੀ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਸ੍ਰੀ ਮਤੀ ਸਰੋਜ ਰਾਣੀ, ਨਗਰ ਕੌਂਸਲਰ, ਵਾਰਡ ਨੰ. 15 ਵੱਲੋਂ ਇਸ ਦਫਤਰ ਵਿਖੇ ਦਰਖਾਸਤ ਪ੍ਰਾਪਤ ਹੋਈ ਹੈ ਕਿ ਵਾਰਡ ਨੰ.15 ਦੇ ਵਿੱਚ ਗੁਰਦੁਆਰਾ ਗਲੀ ਵਿੱਚ ਪੀਣ ਵਾਲੇ ਪਾਣੀ ਵਿੱਚ ਬਹੁਤ ਜਿਆਦਾ ਗੰਦਾ ਪਾਣੀ ਆ ਰਿਹਾ ਹੈ। ਜਿਸ ਨਾਲ ਵਾਰਡ ਵਾਸੀਆਂ ਨੂੰ ਬਹੁਤ ਦਿੱਕਤਾਂ ਦਾ ਸਾਹਮਣਾ ਕਰਨਾ ਪੈ ਰਿਹਾ ਹੈ। ਸੇ ਆਪ ਜੀ ਦੇ ਮਹਿਕਮੇ ਵੱਲੋਂ ਇਸ ਪੀਣ ਵਾਲੇ ਪਾਣੀ ਦੀ ਪਾਈਪ ਦਾ ਤਖਮੀਨਾ ਤਿਆਰ ਕਰਕੇ ਇਸ ਦਫਤਰ ਨੂੰ ਭੇਜਿਆ ਜਾਵੇ ਤਾਂ ਜੋ ਜਲਦ ਹੀ ਪੀਣ ਵਾਲੇ ਪਾਣੀ ਦੀ ਪਾਈਪ ਨੂੰ ਬਦਲਿਆ ਜਾ ਸਕੇ।

ਨੱਥੀ- ਦਰਖਾਸਤ ਦੀ ਕਾਪੀ।


ਕਾਰਜ ਸਾਬਕ ਅਫਸਰ,
ਨਗਰ ਕੌਂਸਲ ਬਰਨਾਲਾ।

ਪਿਠ ਅੰਕਣ ਨੰ. 1172 ਮਿਤੀ 13/09/23
ਮੁਲ ਰੂਪ ਵਿੱਚ ਜੇ.ਈ. Sukhraj Singh
ਅਧੀਨ ਪੰਜਾਬ ਵ/ਸ ਅਤੇ ਸੀਵਰੇਜ, ਉਪ ਮੰਡਲ
ਬਰਨਾਲਾ ਨੂੰ ਸੂਚਨਾ ਅਤੇ ਅਗਲੇਰੀ ਕਾਰਵਾਈ
ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।


ਉਪ ਮੰਡਲ ਇੰਜੀਨੀਅਰ,
ਪੰਜਾਬ ਵ/ਸ ਅਤੇ ਸੀਵਰੇਜ ਉਪ ਮੰਡਲ
ਬਰਨਾਲਾ।

TRUE COPY

ADVOCATE

ਪੰਜਾਬ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ ਬੋਰਡ,
ਪਲਾਟ ਨੰ:-1 ਬੀ, ਸੈਕਟਰ-27 ਏ, ਚੰਡੀਗੜ੍ਹ।

20

ਇੰਜੀਨੀਅਰ ਇੰਨ-ਚੀਫ
-ਕਮ-ਟੈਕਨੀਕਲ ਐਡਵਾਈਜਰ।

ਵਿਖੇ

ਮੁੱਖ ਇੰਜੀਨੀਅਰ (ਪੂਰਬ),
ਪੰਜਾਬ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ ਬੋਰਡ,
ਪਟਿਆਲਾ।

ਨੰ ਪਵਸਸਬ-2024/ਡੀ-3/ 1775

ਮਿਤੀ: 31/01/2024

Subject: Estimate for Replacement of Water Supply line in Ward No.15,
Barnala, Distt Barnala.


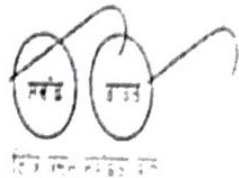
App. Cost Rs. 337.59 Lakh.

ਹਵਾਲਾ- ਆਪ ਜੀ ਦਾ ਦਫਤਰੀ ਪੱਤਰ ਨੰ: 74 ਮਿਤੀ 08.01.2024.

ਆਪ ਵੱਲੋਂ ਹਵਾਲੇ ਅਧੀਨ ਪੱਤਰ ਨਾਲ ਪ੍ਰਾਪਤ ਹੋਇਆ ਵਿਸ਼ੇ ਅਧੀਨ ਕੰਮ ਦਾ ਤਖਮੀਨਾ ਇਸ ਦਫਤਰ ਵਿਖੇ ਮਿਤੀ 23.01.2024 ਨੂੰ ਹੋਈ ਤਖਮੀਨਾ/ਡੀ.ਪੀ.ਆਰ ਅਪਰੂਵਲ ਕਮੇਟੀ ਦੀ ਮੀਟਿੰਗ ਵਿੱਚ Rs. 337.59 Lakh ਲਾਗਤ ਦਾ ਤਕਨੀਕੀ ਨੇਟ ਤਹਿਤ ਪ੍ਰਵਾਨ ਹੋ ਚੁੱਕਿਆ ਹੈ। ਉਕਤ ਤਖਮੀਨੇ ਵਿੱਚ ਨੱਥੀ ਤਕਨੀਕੀ ਨੇਟ ਦੇ ਹਰ ਇਕ ਨੁਕਤੇ ਦੀ ਇੰਨ-ਬਿਨ ਪਾਲਣਾ ਕੀਤੀ ਜਾਵੇ ਜੀ।

TRUE COPY
ADVOCATE

ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ (ਡੀ-3)
ਵਾਸਤੇ ਇੰਜੀਨੀਅਰ-ਇਨ-ਚੀਫ-
ਕਮ-ਟੈਕਨੀਕਲ ਐਡਵਾਈਜਰ

	<p>OFFICE OF THE P.W.S & S.W. DIVN., BARNALA ਦਫਤਰ ਪੰਜਾਬ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ ਮੰਡਲ, ਬਰਨਾਲਾ E-mail: eepwssdbnla@gmail.com</p>	
---	--	---

ਸੇਵਾ ਵਿਖੇ,

ਕਾਰਜ ਸਾਧਕ ਅਫਸਰ,
ਨਗਰ ਕੌਂਸਲ,
ਬਰਨਾਲਾ।


ਨੰ: 228 ਮਿਤੀ: 31.01.2024

ਵਿਸ਼ਾ:- Estimate for replacement of Water Supply in Ward No. 15, Barnala, Distt. Barnala.

ਹਵਾਲਾ:- ਮੁੱਖ ਦਫਤਰ ਦਾ ਪੱਤਰ ਨੰ: ਪਵਸਸਬ-2024/ਡੀ-3/1775 ਮਿਤੀ 31.01.2024.

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਤੇ ਹਵਾਲੇ ਅਧੀਨ ਪੱਤਰ ਦੇ ਸਬੰਧ ਵਿੱਚ ਆਪ ਨੂੰ ਸੂਚਿਤ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਵਿਸ਼ੇ ਅਧੀਨ ਕੰਮ ਦਾ ਤਖਮੀਨਾ ਮੁੱਖ ਦਫਤਰ ਵਿਖੇ ਤਖਮੀਨਾ/ਡੀ.ਪੀ.ਆਰ. ਅਪਰੂਵਲ ਕਮੇਟੀ ਦੀ ਮੀਟਿੰਗ ਵਿਚ Rs. 337.59 ਲੱਖ ਰੁਪਏ ਦਾ ਪ੍ਰਵਾਨ ਹੋ ਗਿਆ ਹੈ। ਉਕਤ ਤਖਮੀਨੇ ਵਿਰੁੱਧ ਬਣਦੇ ਫੰਡਜ਼ ਜਲਦ ਇਸ ਦਫਤਰ ਨੂੰ ਜਮ੍ਹਾਂ ਕਰਵਾਏ ਜਾਣ ਤਾਂ ਜੋ ਟੈਂਡਰ ਪ੍ਰਕਰਿਆ ਅਮਲ ਵਿਚ ਲਿਆਂਦੀ ਜਾਵੇ।




ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ
ਪੰਜਾਬ ਵ/ਸ ਅਤੇ ਸੀਵਰੇਜ ਮੰਡਲ,
ਬਰਨਾਲਾ।

TRUE COPY

ADVOCATE



EXECUTIVE ENGINEER
PUNJAB WATER SUPPLY & SEWERAGE DIVISION, Barnala
(Pakka College Road, Gobind Colony, Barnala, Punjab 148101)
Email-ID – eepwssdbnl@gmail.com

ਸੇਵਾ ਵਿਖੇ,

ਜੁਆਇੰਟ ਡਿਪਟੀ ਡਾਇਰੈਕਟਰ,
ਇੰਨਚਾਰਜ ਪਬਲਿਕ ਰਿਲੇਸ਼ਨ ਯੂਨਿਟ,
ਡਾਇਰੈਕਟਰੇਟ ਆਫ ਲੋਕਲ ਗੇਰਮਿੰਟ,
ਮਿਊਨਿਸੀਪਲ ਕਰਪੋਰੇਸ਼ਨ,
ਪਲਾਟ ਨੰ: 3, ਸੈਕਟਰ-35-ਏ,
ਚੰਡੀਗੜ੍ਹ।

ਨੰ: 348

ਮਿਤੀ: 27/2/24

ਵਿਸ਼ਾ:- ਪਬਲੀਕੇਸ਼ਨ ਆਫ ਟੈਂਡਰ ਨੋਟਿਸ ਨੰਬਰ 08 ਮਿਤੀ 27.02.2024 ਦੀ ਮੰਨਜ਼ੂਰੀ ਸਬੰਧੀ।

ਆਪ ਜੀ ਨੂੰ ਇਸ ਪੱਤਰ ਨਾਲ ਨੱਥੀ ਈ-ਟੈਂਡਰ ਨੋਟਿਸ ਦੀ ਕਾਪੀ ਭੇਜਦੇ ਹੋਏ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਇਹ ਟੈਂਡਰ ਨੋਟਿਸ ਅੰਗ੍ਰੇਜ਼ੀ ਅਖਬਾਰ (Hindustan Times) (ਨਵੀਂ ਦਿੱਲੀ ਅਡੀਸ਼ਨ), (The Hindu) (ਪੰਜਾਬ ਅਡੀਸ਼ਨ) ਅਤੇ ਪੰਜਾਬੀ ਅਖਬਾਰ (Jagbani) (ਪੰਜਾਬ ਅਡੀਸ਼ਨ) ਵਿਚ ਡੀ.ਏ.ਵੀ.ਪੀ. ਰੋਟਾਂ ਦੇ ਘੱਟ ਤੋਂ ਘੱਟ ਸਪੇਸ ਵਿੱਚ ਪ੍ਰਕਾਸ਼ਿਤ ਕਰਨ ਹਿੱਤ ਨਿਰਦੇਸ਼ਨ ਸੂਚਨਾ ਅਤੇ ਲੋਕ ਸੰਪਰਕ ਵਿਭਾਗ, ਪੰਜਾਬ ਨੂੰ ਭੇਜਣ ਦੀ ਕ੍ਰਿਪਾਲਤਾ ਕੀਤੀ ਜਾਵੇ।

ਵਿਭਾਗ ਦੇ ਮੁੱਖੀ ਦਾ ਨਾਮ	:	ਸ੍ਰੀ ਰਾਹੁਲ ਕੋਸ਼ਲ, ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ
ਮੋਬਾਇਲ ਨੰਬਰ	:	97800-16670
ਦਫਤਰੀ ਪਤਾ	:	ਪੱਕਾ ਕਾਲਜ ਰੋਡ, ਨੇੜੇ ਪੁਰਾਨਾ ਬੱਸ ਅੱਡਾ, ਬਰਨਾਲਾ
ਈ.ਮੇਲ ਆਈ.ਡੀ.	:	eepwssdbnl@gmail.com

ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ
ਪੰਜਾਬ ਵ/ਸ ਅਤੇ ਸੀਵਰੇਜ ਮੰਡਲ,
ਬਰਨਾਲਾ।

27/02/2024

TRUE COPY

ADVOCATE

Tender Notice for various works.

Government of Punjab

Tender Notice Reference No. 08 dt. 27.02.2024

The Department of Punjab Water Supply & Sewerage Board invites online bids for the following:-

Sr. No.	Item	Quantity	Closing Date and Time	Opening Date and Time
1	Prov. Tap connections to consumers, Extension and Augmentation of Water Supply system at Ahmedgarh Distt. Malerkotla for Distribution Network and Installation of Tubewell under AMRUT 2.0 Scheme, Part-1, Phase-1	1	13.03.2024 at 5:00 PM	14.03.2024 at 11:00 AM
2	Providing, Replacement Water Supply Lines, House Connections and all other works Contingent thereto at Ward no. 15 at Barnala Distt. Barnala.	1	20.03.2024 at 5:00 PM	21.03.2024 at 11:00 AM

Important dates are as under:

For details log onto


: www.eproc.punjab.gov.in

[Signature]
Executive Engineer,
Pb. W/S & Sew. Divn.,
Barnala.

[Date]
27/02/2024

TRUE COPY

[Signature]
ADVOCATE




OFFICE OF THE EMAIL: eepwssdbnl@gmail.com

PB. W/S & SEW. DIVN., BARNALA

ਦਫਤਰ

ਪੰਜਾਬ ਵ/ਸ ਅਤੇ ਸੀਵਰੇਜ ਮੰਡਲ, ਬਰਨਾਲਾ



ਸੇਵਾ ਵਿਖੇ,

ਕਾਰਜ ਸਾਧਕ ਅਫਸਰ
ਨਗਰ ਕੌਂਸਲ ਬਰਨਾਲਾ।

ਨੰ: 616

ਦਫਤਰ ਨਗਰ ਕੌਂਸਲ ਬਰਨਾਲਾ
ਰਸੀਟ ਨੰ. 943
ਮਿਤੀ 15/04/24
ਮਿਤੀ 15.04.2024

ਵਿਸ਼ਾ:- ਵਾਰਡ ਨੰ. 15 ਵਿੱਚ ਪੀਣ ਵਾਲੇ ਗੰਦੇ ਪਾਣੀ ਅਤੇ ਸੀਵਰੇਜ ਦੀ ਸਮੱਸਿਆ ਸਬੰਧੀ।

ਹਵਾਲਾ:- ਆਪ ਜੀ ਦੇ ਦਫਤਰ ਦਾ ਪੱਤਰ ਨੰ. 610 ਮਿਤੀ 09.04.2024

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਰਿਪੋਰਟ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਵਾਰਡ ਨੰ. 15 ਬਰਨਾਲਾ ਵਿੱਚ ਮੌਜੂਦਾ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ ਪਾਇਪ ਲਾਈਨਾਂ ਕਾਫੀ ਸਮਾਂ ਪੁਰਾਣੀਆਂ ਹੋ ਚੁੱਕੀਆਂ ਹਨ। ਇਸ ਇਲਾਕੇ ਵਿੱਚ ਪਿਛਲੇ ਕਾਫੀ ਲੰਬੇ ਸਮੇਂ ਤੋਂ ਗੰਦੇ ਪਾਣੀ ਦੀਆਂ ਸ਼ਿਕਾਇਤਾਂ ਇਸ ਦਫਤਰ ਵਿਖੇ ਪ੍ਰਾਪਤ ਹੋ ਰਹੀਆਂ ਹਨ। ਇਸ ਤੋਂ ਉਪਰੰਤ ਹੀ ਨਗਰ ਕੌਂਸਲ ਬਰਨਾਲਾ ਵੱਲੋਂ ਵਾਰਡ ਨੰ. 15 ਦੀਆਂ ਪਾਣੀ ਅਤੇ ਸੀਵਰ ਦੀਆਂ ਪਾਇਪਾਂ ਬਦਲਣ ਲਈ ਇਸ ਮਹਿਕਮੇ ਨੂੰ ਲਿਖਿਆ ਸੀ ਕਿਉਂਕਿ ਮੌਜੂਦਾ ਪਾਇਪਾਂ ਉਮਰ ਹੱਦਾ ਚੁੱਕੀਆਂ ਹਨ ਅਤੇ ਅਕਸਰ ਕਰੈਕ ਹੋ ਜਾਂਦੀਆਂ ਹਨ। ਉਕਤ ਇਲਾਕੇ ਵਿੱਚ ਅਕਸਰ ਗੰਦੇ ਪਾਣੀ ਦੀ ਸਮੱਸਿਆ ਆਉਂਦੀ ਰਹਿੰਦੀ ਹੈ। ਰਿਕਾਰਡ ਵਾਚਣ ਤੇ ਇਹ ਧਿਆਨ ਵਿੱਚ ਆਇਆ ਹੈ ਕਿ ਪਿਛਲੇ 9 ਮਹੀਨਿਆਂ ਵਿੱਚ ਘੱਟੋ-ਘੱਟ 25 ਵਾਰ ਗੰਦੇ ਪਾਣੀ ਕਾਰਣ ਲੋਕਾਂ ਨੂੰ ਪ੍ਰੈਸ਼ਾਨੀ ਦੇ ਦੌਰ ਵਿੱਚੋਂ ਗੁਜਰਨਾ ਪਿਆ ਹੈ ਗੰਦੇ ਪਾਣੀ ਦੀ ਸਮੱਸਿਆ ਕਾਰਣ ਇਲਾਕੇ ਵਿੱਚ ਗੰਦੇ ਪਾਣੀ ਅਧਾਰਿਤ ਬਿਮਾਰੀਆਂ ਫੈਲਣ ਦਾ ਖਤਰਾ ਬਣਿਆ ਹੋਇਆ ਹੈ। ਇਸ ਖਤਰੇ ਨੂੰ ਦੂਰ ਕਰਨ ਲਈ ਪਾਣੀ ਦੀਆਂ ਪਾਇਪਾਂ ਨੂੰ ਬਦਲਣ ਲਈ ਨੋਟਿਸ ਨੰ. 8 ਮਿਤੀ 27.02.2024 ਰਾਹੀਂ ਇਕ ਟੈਂਡਰ " Providing , Replacement Water Supply Lines, House Connections and all other works Contigent thereto at Ward no. 15 at Barnala Distt. Barnala." ਰਾਹੀਂ ਲਗਾਇਆ ਗਿਆ ਸੀ, ਜਿਸ ਦੀ ਖੁੱਲ੍ਹਣ ਦੀ ਮਿਤੀ 21.03.2024 ਸੀ। ਪ੍ਰੰਤੂ ਮਾਡਲ ਕੋਡ ਆਫ ਕੰਡਕਟ ਲੱਗਣ ਕਾਰਣ ਇਹ ਟੈਂਡਰ ਪ੍ਰੋਜੈਸ ਨਹੀਂ ਹੋ ਸਕੇ। ਜਿੱਥੋਂ ਤਕ ਸੀਵਰੇਜ ਦੀਆਂ ਲਾਈਨਾਂ ਬਦਲਣ ਦਾ ਸਬੰਧ ਹੈ ਤਾਂ ਇਸ ਮੰਤਵ ਲਈ ਲਗਭੱਗ 160.00 ਲੱਖ ਰੁਪਏ ਦੀ ਲਾਗਤ ਦਾ ਇੱਕ ਤਖਮੀਨਾ ਸਮਰੱਥ ਦਫਤਰ ਨੂੰ ਤਕਨੀਕੀ ਪ੍ਰਵਾਨਗੀ ਹਿੱਤ ਭੇਜਿਆ ਗਿਆ ਹੈ। ਇਸ ਤਖਮੀਨੇ ਦੀ ਤਕਨੀਕੀ ਪ੍ਰਵਾਨਗੀ ਪ੍ਰਾਪਤ ਹੋਣ ਉਪਰੰਤ ਅਗਲੀ ਕਾਰਵਾਈ ਕੀਤੀ ਜਾ ਸਕਦੀ ਹੈ।

ਇਸ ਲਈ ਜਨਤਾ ਦੀ ਮੰਗ/ਸਿਹਤ ਨੂੰ ਮੁੱਖ ਰੱਖਦੇ ਹੋਏ ਫੌਰੀ ਤੌਰ ਤੇ ਪਾਣੀ ਦੀਆਂ ਪਾਇਪਾਂ ਬਦਲਣ ਲਈ ਲਗਾਏ ਗਏ ਉਕਤ ਟੈਂਡਰ ਨੂੰ ਪ੍ਰੋਜੈਸ ਕਰਨ ਲਈ, ਅਲਾਟ ਕਰਨ ਲਈ ਅਤੇ ਕੰਮ ਸ਼ੁਰੂ ਕਰਨ ਹਿੱਤ ਸਮਰੱਥ ਦਫਤਰ ਤੋਂ ਆਗਿਆ ਲੈਣ ਲਈ "ਯੋਗ ਪ੍ਰਣਾਲੀ ਰਾਹੀਂ" ਕੇਸ ਭੇਜੇ ਜਾਣ ਦੀ ਸਿਫਾਰਿਸ਼ ਕੀਤੀ ਜਾਂਦੀ ਹੈ। ਇਹ ਆਪ ਜੀ ਦੀ ਸੂਚਨਾ ਅਤੇ ਅਗਲੇਰੀ ਕਾਰਵਾਈ ਹਿੱਤ ਹੈ ਜੀ।

ਨੋਟ: ਸ਼ਿਕਾਇਤ ਰਜਿਸਟਰ ਦੀਆਂ ਕਾਪੀਆਂ
ਅਤੇ ਫੋਟੋਆਂ
ਟੈਂਡਰ ਨੋਟਿਸ ਦੀ ਕਾਪੀ

TRUE COPY
[Signature]
ADVOCATE

[Signature]
ਕਾਰਜਕਾਰੀ ਮੈਂਬਰ
ਪੰਜਾਬ ਵ/ਸ ਤੇ ਸੀਵਰੇਜ ਮੰਡਲ
ਬਰਨਾਲਾ। 15/04/2024

Phone: 01679-230048

Clean City
Green CITY

Office of the Nagar Council Barnala (Barnala)

ਦਫਤਰ ਨਗਰ ਕੌਂਸਲ ਬਰਨਾਲਾ (ਬਰਨਾਲਾ)



ਨੰਬਰ - 15.3.8 | 2-2

ਮਿਤੀ - 15.04.24

ਸੇਵਾ ਵਿਖੇ

ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਬਰਨਾਲਾ।

ਵਿਸ਼ਾ- ਵਾਰਡ ਨੰ. 15 ਵਿੱਚ ਪੀਣ ਵਾਲੇ ਗੰਦੇ ਪਾਣੀ ਅਤੇ ਸੀਵਰੇਜ ਦੀ ਸਮੱਸਿਆ ਸਬੰਧੀ।
ਹਵਾਲਾ- ਆਪ ਜੀ ਦੇ ਦਫਤਰ ਦੇ ਪੱਤਰ ਨੰ. 2311/LFA ਮਿਤੀ 09.04.2024 ਅਤੇ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ, ਪੰਜਾਬ ਵਾਟਰ ਸਪਲਾਈ ਸੀਵਰੇਜ ਬੋਰਡ, ਬਰਨਾਲਾ ਦੇ ਸਬੰਧ ਵਿੱਚ।

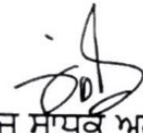

ਸ੍ਰੀ ਮਾਨ ਜੀ,

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਤੇ ਹਵਾਲੇ ਅਧੀਨ ਪੱਤਰ ਸਬੰਧੀ ਬੇਨਤੀ ਹੈ ਕਿ ਇਸ ਦਫਤਰ ਦੇ ਪੱਤਰ ਨੰ. 610 ਮਿਤੀ 09.04.2024 ਰਾਹੀਂ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ, ਪੰਜਾਬ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ ਮੰਡਲ ਬਰਨਾਲਾ ਪਾਸੋਂ ਉਕਤ ਵਿਸ਼ੇ ਤੇ ਹਵਾਲੇ ਅਧੀਨ ਪੱਤਰ ਸਬੰਧੀ ਰਿਪੋਰਟ ਮੰਗੀ ਗਈ ਸੀ। ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ, ਪੰਜਾਬ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ ਮੰਡਲ ਬਰਨਾਲਾ ਵੱਲੋਂ ਆਪਣੇ ਪੱਤਰ ਨੰ. 616 ਮਿਤੀ 15.04.2024 ਰਾਹੀਂ ਉਕਤ ਵਿਸ਼ੇ ਸਬੰਧੀ ਨਿਮਨਹਸਤਾਖਰ ਨੂੰ ਰਿਪੋਰਟ ਸਬਮਿਟ ਕੀਤੀ ਹੈ ਕਿ-

“ਵਾਰਡ ਨੰ. 15 ਬਰਨਾਲਾ ਵਿੱਚ ਮੌਜੂਦਾ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ ਪਾਈਪ ਲਾਈਨਾਂ ਕਾਫੀ ਪੁਰਾਣੀਆਂ ਹੋ ਚੁੱਕੀਆਂ ਹਨ। ਇਸ ਇਲਾਕੇ ਵਿੱਚ ਪਿਛਲੇ ਕਾਫੀ ਲੰਬੇ ਸਮੇਂ ਤੋਂ ਗੰਦੇ ਪਾਣੀ ਦੀਆਂ ਸ਼ਿਕਾਇਤਾਂ ਇਸ ਦਫਤਰ ਵਿਖੇ ਪ੍ਰਾਪਤ ਹੋ ਰਹੀਆਂ ਹਨ। ਇਸ ਤੋਂ ਉਪਰੰਤ ਹੀ ਨਗਰ ਕੌਂਸਲ ਬਰਨਾਲਾ ਵੱਲੋਂ ਵਾਰਡ ਨੰ. 15 ਦੀਆਂ ਪਾਣੀ ਅਤੇ ਸੀਵਰ ਦੀਆਂ ਪਾਈਪਾਂ ਬਦਲਣ ਲਈ ਇਸ ਮਹਿਕਮੇ ਨੂੰ ਲਿਖਿਆ ਸੀ ਕਿਉਂਕਿ ਮੌਜੂਦਾ ਪਾਈਪਾਂ ਉਮਰ ਹੱਦ ਚੁੱਕੀਆਂ ਹਨ ਅਤੇ ਅਕਸਰ ਕਰੈਕ ਹੋ ਜਾਂਦੀਆਂ ਹਨ। ਉਕਤ ਇਲਾਕੇ ਵਿੱਚ ਅਕਸਰ ਗੰਦੇ ਪਾਣੀ ਦੀ ਸਮੱਸਿਆ ਆਉਂਦੀ ਰਹਿੰਦੀ ਹੈ। ਰਿਕਾਰਡ ਵਾਚਣ ਤੇ ਇਹ ਧਿਆਨ ਵਿੱਚ ਆਇਆ ਹੈ ਕਿ ਪਿਛਲੇ 9 ਮਹੀਨਿਆਂ ਵਿੱਚ ਘੱਟੋ-ਘੱਟ 25 ਵਾਰ ਗੰਦੇ ਪਾਣੀ ਕਾਰਨ ਲੋਕਾਂ ਨੂੰ ਪਰੇਸ਼ਾਨੀ ਦੇ ਦੌਰ ਵਿੱਚੋਂ ਗੁਜ਼ਰਨਾ ਪਿਆ ਹੈ। ਗੰਦੇ ਪਾਣੀ ਦੀ ਸਮੱਸਿਆ ਕਾਰਨ ਇਲਾਕੇ ਵਿੱਚ ਗੰਦੇ ਪਾਣੀ ਅਧਾਰਿਤ ਬਿਮਾਰੀਆਂ ਫੈਲਣ ਦਾ ਖਤਰਾ ਬਣਿਆ ਹੋਇਆ ਹੈ। ਇਸ ਖਤਰੇ ਨੂੰ ਦੂਰ ਕਰਨ ਲਈ ਪਾਣੀ ਦੀਆਂ ਪਾਈਪਾਂ ਨੂੰ ਬਦਲਣ ਲਈ ਨੋਟਿਸ ਨੰ. 8 ਮਿਤੀ 27.02.2024 ਰਾਹੀਂ ਇੱਕ

ਟੈਂਕਰ " Providing, Replacement Water Supply Lines, House Connections and all other works contingent thereto at ward no. 15 at Barnala Distt. Barnala ਰਾਹੀਂ ਲਗਾਇਆ ਗਿਆ ਸੀ, ਜਿਸ ਦੀ ਖੁਲ੍ਹਣ ਦੀ ਮਿਤੀ 21.03.2024 ਸੀ। ਪਰੰਤੂ ਮੈਡਲ ਕਾਡ ਆਫ ਕੰਡਕਟ ਲੱਗਣ ਕਾਰਨ ਇਹ ਟੈਂਡਰ ਪ੍ਰੋਸੈਸ ਨਹੀਂ ਹੋ ਸਕੇ। ਜਿੱਥੋਂ ਤੱਕ ਸੀਵਰੇਜ ਦੀਆਂ ਲਾਈਨਾਂ ਬਦਲਣ ਦਾ ਸਬੰਧ ਹੈ ਤਾਂ ਇਸ ਮੰਤਵ ਲਈ ਲਗਭਗ 160.00 ਲੱਖ ਰੁਪਏ ਦੀ ਲਾਗਤ ਦਾ ਇੱਕ ਤਖਮੀਨਾ ਸਮਰੱਥ ਦਫਤਰ ਨੂੰ ਤਕਨੀਕੀ ਪ੍ਰਵਾਨਗੀ ਹਿੱਤ ਭੇਜਿਆ ਗਿਆ ਹੈ। ਇਸ ਤਖਮੀਨੇ ਦੀ ਤਕਨੀਕੀ ਪ੍ਰਵਾਨਗੀ ਪ੍ਰਾਪਤ ਹੋਣ ਉਪਰੰਤ ਅਗਲੀ ਕਾਰਵਾਈ ਕੀਤੀ ਜਾ ਸਕਦੀ ਹੈ।" (ਰਿਪੋਰਟ ਨਾਲ ਨੱਥੀ ਹੈ)

ਸੇ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ, ਪੰਜਾਬ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ ਬੋਰਡ ਦੀ ਰਿਪੋਰਟ ਅਤੇ ਪਬਲਿਕ ਦੀ ਮੰਗ/ਸਿਹਤ ਨੂੰ ਮੁੱਖ ਰੱਖਦੇ ਹੋਏ ਫੈਰੀ ਤੋਰ ਤੇ ਪਾਣੀ ਦੀਆਂ ਪਾਈਪਾਂ ਬਦਲਣ ਲਈ ਸੀਵਰੇਜ ਮੰਡਲ ਬਰਨਾਲਾ ਵੱਲੋਂ ਲਗਾਏ ਗਏ ਟੈਂਡਰ ਨੂੰ ਪ੍ਰੋਸੈਸ ਕਰਨ ਲਈ, ਅਲਾਟ ਕਰਨ ਲਈ ਅਤੇ ਕੰਮ ਸ਼ੁਰੂ ਕਰਨ ਲਈ ਚੋਣ ਜਾਬਤੇ ਨੂੰ ਮੱਦੇ ਨਜਰ ਰੱਖਦੇ ਹੋਏ ਇਸ ਸਬੰਧੀ ਚੋਣ ਕਮਿਸ਼ਨ ਪਾਸੋਂ ਪ੍ਰਵਾਨਗੀ ਲੈਣ ਲਈ ਸਿਫਾਰਸ਼ ਕਰਦੇ ਹੋਏ ਰਿਪੋਰਟ ਆਪ ਜੀ ਪਾਸ ਅਗਲੇਰੀ ਕਾਰਵਾਈ ਹਿੱਤ ਪੇਸ਼ ਹੈ ਜੀ।


ਕਾਰਜ ਸਾਧਕ ਅਫਸਰ,
ਨਗਰ ਕੌਂਸਲ ਬਰਨਾਲਾ।


TRUE COPY


ADVOCATE

ਦਫ਼ਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਬਰਨਾਲਾ

ਸੇਵਾ ਵਿਖੇ

ਸਕੱਤਰ, ਪੰਜਾਬ ਸਰਕਾਰ,
ਸਥਾਨਕ ਸਰਕਾਰਾਂ ਵਿਭਾਗ,
ਚੰਡੀਗੜ੍ਹ।

ਨੰਬਰ. 2216 ਐਲ.ਐਫ਼.ਏ.

ਮਿਤੀ. 15/04/2024

ਵਿਸ਼ਾ- ਵਾਰਡ ਨੰਬਰ 15 ਵਿੱਚ ਪੀਣ ਵਾਲੇ ਗੰਦੇ ਪਾਣੀ ਅਤੇ ਸੀਵਰੇਜ਼ ਦੀ ਸਮੱਸਿਆ ਸਬੰਧੀ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਬੇਨਤੀ ਹੈ ਕਿ ਸਰੋਜ ਰਾਣੀ ਮਿਉਂਸਪਲ ਕੌਂਸਲਰ ਵਾਰਡ ਨੰ:15 ਬਰਨਾਲਾ ਦੀ ਦਰਾਖਾਸਤ ਦੀ ਪੜਤਾਲ ਕਾਰਜਕਾਰੀ ਇੰਜਨੀਅਰ, ਪੰਜਾਬ ਵ/ਸ ਤੇ ਸੀਵਰੇਜ਼ ਮੰਡਲ, ਬਰਨਾਲਾ ਅਤੇ ਕਾਰਜ ਸਾਧਕ ਅਫਸਰ ਨਗਰ ਕੌਂਸਲ, ਬਰਨਾਲਾ ਪਾਸੋਂ ਕਰਵਾਈ ਗਈ ਜਿਹਨਾਂ ਦੀ ਰਿਪੋਰਟ ਅਨੁਸਾਰ ਵਾਰਡ ਨੰਬਰ 15, ਬਰਨਾਲਾ ਵਿੱਚ ਮੌਜੂਦਾ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ਼ ਪਾਈਪ ਲਾਈਨਾਂ ਕਾਫ਼ੀ ਸਮਾਂ ਪੁਰਾਣੀਆਂ ਹੋ ਚੁੱਕੀਆਂ ਹਨ। ਇਸ ਇਲਾਕੇ ਵਿੱਚ ਪਿਛਲੇ ਕਾਫ਼ੀ ਲੰਮੇ ਸਮੇਂ ਤੋਂ ਗੰਦੇ ਪਾਣੀ ਦੀਆਂ ਸਿਕਾਇਤਾਂ ਉਹਨਾਂ ਦੇ ਦਫ਼ਤਰ ਨੂੰ ਪ੍ਰਾਪਤ ਹੋ ਰਹੀਆਂ ਹਨ। ਇਸ ਤੋਂ ਉਪਰੰਤ ਹੀ ਕਾਰਜ ਸਾਧਕ ਅਫਸਰ ਨਗਰ ਕੌਂਸਲ ਬਰਨਾਲਾ ਵੱਲੋਂ ਵਾਰਡ ਨੰਬਰ 15 ਦੀਆਂ ਪਾਣੀ ਅਤੇ ਸੀਵਰੇਜ਼ ਦੀਆਂ ਪਾਈਪਾਂ ਬਦਲਣ ਲਈ ਸਬੰਧਤ ਮਹਿਕਮੇ ਨੂੰ ਲਿਖਿਆ ਗਿਆ ਸੀ ਕਿਉਂਕਿ ਮੌਜੂਦਾ ਪਾਈਪਾਂ ਉਮਰ ਹੰਢਾ ਚੁੱਕੀਆਂ ਹਨ ਅਤੇ ਅਕਸਰ ਕਰੈਕ ਹੋ ਜਾਂਦੀਆਂ ਹਨ। ਇਸ ਇਲਾਕੇ ਵਿੱਚ ਅਕਸਰ ਗੰਦੇ ਪਾਣੀ ਦੀ ਸਮੱਸਿਆ ਆਉਂਦੀ ਰਹਿੰਦੀ ਹੈ। ਰਿਕਾਰਡ ਵਾਚਣ ਤੇ ਇਹ ਧਿਆਨ ਵਿੱਚ ਆਇਆ ਹੈ ਕਿ ਪਿਛਲੇ 9 ਮਹੀਨਿਆਂ ਵਿੱਚ ਘੱਟੋ ਘੱਟ 25 ਵਾਰ ਗੰਦੇ ਪਾਣੀ ਕਾਰਨ ਲੋਕਾਂ ਨੂੰ ਪਰੇਸ਼ਾਨੀ ਦੇ ਦੌਰ ਵਿੱਚੋਂ ਗੁਜ਼ਰਨਾ ਪਿਆ ਹੈ। ਗੰਦੇ ਪਾਣੀ ਦੀ ਸਮੱਸਿਆ ਕਾਰਨ ਇਲਾਕੇ ਵਿੱਚ ਗੰਦੇ ਪਾਣੀ ਆਧਾਰਿਤ ਬਿਮਾਰੀਆਂ ਫੈਲਣ ਦਾ ਖਤਰਾ ਬਣਿਆ ਹੋਇਆ ਹੈ। ਇਸ ਖਤਰੇ ਨੂੰ ਦੂਰ ਕਰਨ ਲਈ ਪਾਣੀ ਦੀਆਂ ਪਾਈਪਾਂ ਨੂੰ ਬਦਲਣ ਲਈ ਨੋਟਿਸ ਨੰਬਰ 08 ਮਿਤੀ 27/02/2024 ਰਾਹੀਂ ਇੱਕ ਟੈਂਡਰ "Providing replacement water supply lines, house connections and all other works contingent thereto at ward no. 15 at Barnala Distt. Barnala" ਰਾਹੀਂ ਲਗਾਇਆ ਗਿਆ ਸੀ ਪ੍ਰੰਤੂ ਮਾਡਲ ਕੋਡ ਆਫ਼ ਕੰਡਕਟ ਲੱਗਣ ਕਾਰਨ ਇਹ ਟੈਂਡਰ ਪ੍ਰੋਸੈਸ ਨਹੀਂ ਹੋ ਸਕੇ, ਜਿੱਥੋਂ ਤੱਕ ਸੀਵਰੇਜ਼ ਦੀਆਂ ਲਾਇਨਾਂ ਬਦਲਣ ਦਾ ਸਬੰਧ ਹੈ ਤਾਂ ਇਸ ਮੰਤਵ ਲਈ ਲਗਭਗ 160.00 ਲੱਖ ਰੁਪਏ ਦੀ ਲਾਗਤ ਦਾ ਇੱਕ ਤਖਮੀਨਾ ਸਮਰੱਥ ਦਫ਼ਤਰ ਨੂੰ ਤਕਨੀਕੀ ਪ੍ਰਵਾਨਗੀ ਹਿੱਤ ਭੇਜਿਆ ਗਿਆ ਹੈ। ਇਸ ਤਖਮੀਨੇ ਦੀ ਤਕਨੀਕੀ ਪ੍ਰਵਾਨਗੀ ਪ੍ਰਾਪਤ ਹੋਣ ਉਪਰੰਤ ਅਗਲੀ ਕਾਰਵਾਈ ਕੀਤੀ ਜਾ ਸਕਦੀ ਹੈ।

ਇਸ ਲਈ ਚੋਣ ਕਮਿਸ਼ਨ ਦੀਆਂ ਹਦਾਇਤਾਂ ਅਨੁਸਾਰ ਆਦਰਸ਼ ਚੋਣ ਜਾਬਤੇ ਦੌਰਾਨ ਉਪਰੋਕਤ ਟੈਂਡਰ ਨੂੰ ਲਗਾਉਣ ਲਈ "screening committee" ਤੋਂ ਪ੍ਰਵਾਨਗੀ ਲੈਣ ਦੀ ਕ੍ਰਿਪਾਲਤਾ ਕੀਤੀ ਜਾਵੇ ਤਾਂ ਜੋ ਆਮ ਜਨਤਾ ਨੂੰ ਸਾਫ਼ ਪੀਣ ਵਾਲਾ ਪਾਣੀ ਮੁਹੱਈਆ ਕਰਵਾਇਆ ਜਾ ਸਕੇ।

2/2 ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਬਰਨਾਲਾ

ਪਿੱਠ ਅੰਕਣ ਨੰਬਰ. 2216-17 ਐਲ.ਐਫ਼.ਏ

ਮਿਤੀ. 15/4/24

ਇਸਦਾ ਇੱਕ ਉਤਾਰਾ- ਡਾਇਰੈਕਟਰ, ਸਥਾਨਕ ਸਰਕਾਰਾਂ, ਪੰਜਾਬ ਸਰਕਾਰ, ਚੰਡੀਗੜ੍ਹ ਜੀ ਪਾਸ ਸੂਚਨਾਂ ਅਤੇ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਹਿੱਤ ਘੱਲਿਆ ਜਾਂਦਾ ਹੈ ਜੀ।

TRUE COPY
ADVOCATE

2/2 ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਬਰਨਾਲਾ



ਪੰਜਾਬ ਵ/ਸ ਅਤੇ ਸੀਵਰੇਜ ਉਪ ਮੰਡਲ ਬਰਨਾਲਾ
ਫੋਨ ਨੰ: 01679-230200 Email: sdepwssbarnala@gmail.com



ਵੱਲੋਂ,

ਉਪ ਮੰਡਲ ਇੰਜੀਨੀਅਰ,

ਸੇਵਾ ਵਿਖੇ,

ਉਪ ਮੰਡਲ ਇੰਜੀਨੀਅਰ,
ਜਲ ਸਪਲਾਈ ਅਤੇ ਸੈਨੀਟੇਸ਼ਨ ਵਿਭਾਗ,
ਉਪ ਮੰਡਲ ਨੰ.1, ਬਰਨਾਲਾ।

ਨੰ: 490.....

ਮਿਤੀ: 26/4/24

ਵਿਸ਼ਾ:- ਵਾਰਡ ਨੰ. 15 ਦੇ ਪਾਣੀ ਦੇ 5 ਨੰਬਰ ਸੈਂਪਲ ਟੈਸਟ ਕਰਨ ਸਬੰਧੀ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਸਬੰਧੀ ਬੇਨਤੀ ਹੈ ਕਿ ਹੇਠ ਲਿਖੇ ਏਰੀਏ ਦੇ ਉਕਤ ਵਾਰਡ ਦੇ ਪਾਣੀ ਦੇ 5 ਨੰਬਰ ਸੈਂਪਲ ਟੈਸਟ ਕਰਨ ਹਿਤ ਆਪ ਜੀ ਦੇ ਦਫਤਰ ਦੀ ਲੈਬ ਵਿਖੇ ਭੇਜੇ ਜਾਂਦੇ ਹਨ। ਕ੍ਰਿਪਾ ਕਰਕੇ ਬਣਦੀ ਫੀਸ ਭਰਵਾ ਕੇ ਸੈਂਪਲ ਟੈਸਟਿੰਗ ਰਿਪੋਰਟ ਦਿੱਤੀ ਜਾਵੇ ਜੀ।

Sr no.	Date	Address
1	26.04.2024	Old Exchange Gali, barnala, Punjab 148101
2	26.04.2024	Pharwahi Bazar Road, barnala, Punjab 148101
3	26.04.2024	Sadar bazar, near Hemraj doctor, barnala, Punjab 148101
4	26.04.2024	Handiaya Bazar Road, barnala, Punjab 148101
5	26.04.2024	Shastri Market Street, barnala, Punjab 148101

[Handwritten Signature]
26/04/24

[Handwritten Signature]
26/04/2024
ਉਪ ਮੰਡਲ ਇੰਜੀਨੀਅਰ,
ਪੰਜਾਬ ਵ/ਸ ਅਤੇ ਸੀਵਰੇਜ ਉਪ ਮੰਡਲ
ਬਰਨਾਲਾ।

TRUE COPY
[Handwritten Signature]
ADVOCATE

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

In O.A. No. 483/2024

Subject: Suo Motu matter In re: News item appearing in Punjab Kesri dated 12.04.2024 titled "शहर के नल उगल रहे मटमैला पानी, गन्दा पानी पीने को मजबूर लोग, बीमारियों को मिल रही दावत".

KNOW ALL to whom these presents shall come that I/We, the undersigned, appoint

ANKIT MIDHA & ASHISH MIDHA, Advocates

at Chandigarh, to be the Advocate for the PUNJAB WATER SUPPLY & SEWERAGE BOARD.....in the above mentioned case, to do all the following acts, deeds and things or any of them, that is to say:-

3. To act, appeal & plead in the above mentioned cause in this Court or any other Court which the same may be tried or heard in the first instance or in appeal or review or revision or execution or Letters Patent Appeal or in any other stage of its progress until its final decision.
2. To present pleadings, appeals, Letters Patent Appeals, Cross-objections or petitions for executions, review, revisions, withdrawal, compromise, or other petitions or affidavits or other documents as shall be deemed necessary or advisable for the prosecution of the said cause in all its stages.
3. To withdraw or compromise the said cause or submit to arbitration, any differences or disputes that shall arise touching or in any manner relating to the said cause.
4. To receive moneys and grant receipts therefore and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said cause.
5. To employ any other Legal Practitioner /Advocate authorising him/her to exercise the powers and authorities hereby conferred upon the Advocate (s) whenever they may think fit to do so.

AND I / WE hereby agree to ratify whatever the Advocate (s) or their substitute shall do in these premises and in this connection.

AND I / WE hereby agree not to hold the Advocate (s) or their substitute responsible for the result of the said cause in consequences of their absence from the Court when the said cause is called up for hearing.

AND I / WE hereby agree that in the event or the whole or any part of the fee agreed be me/us to be paid to the Advocate (s) remaining unpaid, they shall be entitled to withdraw from the prosecution of the said cause until the same is paid.

AND I / WE hereby agree that the Advocate (s) will not be bound to appeal for us if the case is transferred to any other Court or the Court sits at any place other than its normal place of sitting.


IN WITNESS WHEREOF, I / WE hereunto set my/our hands to these presents, the contents of which have been explained to and understood by me/us, this the 24th day of APRIL 2024

Accepted


(ANKIT MIDHA)

Advocates
Enr/ No.P/948/14
90, Sector 16-A, Chandigarh – 160 015
Ph: +91 9899888394


(ASHISH MIDHA)


(Signature or thumb impression)
of the Clients
Chief Executive Officer,
Punjab W/S & Sew Board,
Chandigarh